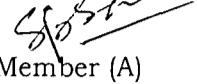


10. 9.12.

Hon'ble Justice Sri Alok Kumar Singh, Member (J)  
Hon'ble Sri S. P. Singh, Member (A)

List revised. It is 11:30 am. Nobody is responding on behalf of the applicant. Sri S. K. Awasthi holding brief for Sri A. Agnihotri, learned counsel for the respondents is present.

O.A. is dismissed in default and for non prosecution.

  
Member (A)  
Member (J)

vidya

OK  
copy of order  
dated 10-9-12  
vidya  
12-9-12